

**CUSTOMS,EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH : COURT NO. 3

SERVICE TAX Appeal No. 10650 of 2020-DB

[Arising out of Order-in-Original/Appeal No VAD-EXCUS-01-APP-042-2020-21 dated 30.06.2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I]

L & T SARGENT & LUNDY LIMITED

...Appellant

VERSUS

C.C.E. & S.T.-VADODARA-I

...Respondent

APPEARANCE:

Present For the Appellant : Shri Jigar Shah, Advocate

Present For the Respondent :Shri Ghanshyam Soni, Joint Commissioner
(Authorised Representative)

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

ORDER

DATE OF HEARING/ DECISION : 01 February, 2022

The appeal is disposed. For order, see order of date in Service Tax
Appeal no. 10163 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Diksha